

otherwise on temporary basis during 1942-45 and confirmed against post-1945 vacancies have been given seniority en-bloc over Officers recruited during the period 1st January 1946 to 1st January 1952 on permanent basis; and

(b) the number of temporary officers recruited during 1942-45 and allotted against Post-1945 vacancies vis-a-vis the number of officers recruited on permanent basis during post-1945 years, year by year from 1946 to 1952?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes. A copy of Office Memorandum No. 32/49-CS (C), dated 20th September, 1952 issued in this regard is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 9].

(b) The required information is being collected and will be laid on the Table of Lok Sabha.

Union Government Loans

99. { Shri H. C. Mathur;
Shri Bibhuti Mishra:

Will the Minister of Finance be pleased to lay a statement on the Table showing:

(a) the details of loans given and judged as bad debts by the Central Government during the last two years;

(b) the amounts which have been written off; and

(c) the number of such cases and amounts involved in each case which is under consideration as a bad debt?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Information asked for is not readily available. It can be collected only by reference to the numerous sanctioning authorities which would involve a disproportionate amount of time and labour. However, loans found to be irrecoverable have to be written off by debit to the revenue grants and such writes-off are shown under distinct sub-heads in the Appropria-

Accounts presented to Parliament in the ordinary course.

(c) It is not possible for the Government to disclose information about the cases under consideration on which final decisions have yet to be taken.

चोरी से सोना लाना

{ श्री रघुनाथ सिंह :
पंडित म० बि० नारायण :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान से चोरी से सोना लाने के सम्बन्ध में गत जनवरी से अब तक कितनी घटनायें पकड़ी गई हैं ?

वित्त उन्मेत्री (श्री ब० रा० नगल) : १ जनवरी १९५७ से ३० अप्रैल १९५७ तक की अवधि में पाकिस्तान से चोरी-द्विपे सोना लाने के २७७ मामले पकड़े गये ।

Indo-Japanese Steel Contracts

101. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether any long term contracts have been concluded with any Japanese firms for import of steel; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No long term contract has been concluded with any Japanese firms by Government for import of steel.

(b) Does not arise.

Death of Dr. Haralu

102. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) the number of Military Personnel tried by a General Court Martial in connection with the death of Dr. Haralu at Kohima in May, 1956;

(b) the nature and term of punishment meted out to those found guilty;